



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

C.P. No./100/129/2020

This the 29th Day of April, 2021

Through Video Conferencing

**Hon'ble Mr. Ashish Kalia, Member (J)
Hon'ble Mr. A.K Bisnoi, Member (A)**

Naresh Kumar Verma
 Aged about 63 years,
 s/o late Shri Iiam Chand Verma,
 Retired Assistant Electrical Engineer,
 Construction/Banital/
 USBRL Project, Group 'B'
 R/o B-113, Rail Kunj,
 Sec-3, Vasundhara, Ghaziabad (U.P)

...Applicant

(By Advocate :Mr. H P Chakraborty)

Versus

1. Sh. Rajiv Chaudhary,
 GM/Northern Railway
 Baroda House
 New Delhi-110001. ... Respondents

(By Advocate :Mr. Krishan Kant Sharma)

ORDER (ORAL)

Hon'ble Mr. Ashish Kalia, Member (J)

Learned counsel for the respondents submitted that according to him conclusion of the proceedings and

Item No. 09



submission of the same by the disciplinary authority constitutes compliance of the aforesaid order of this Tribunal. He further submits that this matter has already referred to the UPSC for advice in the matter.

In view of the above, we find no reason to continue to this CP. The present CP is closed with liberty to the petitioner to take legal recourse in accordance with law, if so advised. Notice issued to the respondents are discharged.

(Ashish Kalia)
Member (J)

/Sarita/ arti/

(A.K. Bishnoi)
Member (A)